

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3076**  
TO BE ANSWERED ON 20.03.2023

**DECLARATION OF ASI MONUMENTS AS MONUMENTS OF NATIONAL IMPORTANCE**

3076. SHRI RAJENDRA AGRAWAL:

Will the Minister of CULTURE be pleased to state:

- (a) the number of monuments, sites declared by the Archaeological Survey of India (ASI) as monuments of national importance, State-wise including Uttar Pradesh;
- (b) the details of funds spent on the said monuments and sites during the last two years;
- (c) the revenue earned by Government from these monuments during each of the last two years, State-wise details thereof; and
- (d) whether the Government is considering to declare other monuments of Uttar Pradesh as monuments of national importance and if so, the details of the identified monuments and the time by which these are likely to be declared as monuments of national importance?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND  
DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) There are 3696 centrally protected monuments/sites in the country, which include 743 monuments/sites in the State of Uttar Pradesh. Details are given at **Annexure**.
- (b) Details of the amount spent on conservation, preservation and maintenance of these monuments and sites during the last two years are given as under:

(Amount in Rs. Crore)

| Year    | Expenditure |
|---------|-------------|
| 2020-21 | 260.83      |
| 2021-22 | 269.57      |

- (c) State-wise details of the revenue generated from sale of entry tickets at protected ticketed monuments during the last two years, is given at **Annexure**.
- (d) Following monuments in Uttar Pradesh have been identified for declaring them as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

|    |  |           |
|----|--|-----------|
| 1. | Archaeological Site, Talab Tank and Baoli at Ganesh Bagh | Chitarkut |
| 2. | Nakkar Khana   | Lucknow   |
| 3. | Archaeological site, Siswania                            | Basti     |

The process involves demarcation of limits through State Government Revenue Offices and consent from stakeholder (Forest/State Government, Temple Trust, etc as the case may be), publication of notification to invite objections from the public, evaluation of objections, etc. The complexities involved in such actions cannot be confined to specific time frame.

**ANNEXURE****ANNEXURE REFERRED TO IN REPLY PART (a) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3076 FOR 20.03.2023****STATE AND UT-WISE NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES AND NUMBER OF CENTRALLY PROTECTED TICKETED MONUMENTS WITH STATE AND UT-WISE REVENUE FOR SALE OF ENTRY TICKETS DURING THE LAST TWO YEARS IN THE COUNTRY**

| Sl.No. | Name of State and UT    | Numbers of protected Monuments and Sites | Numbers of Ticketed Monuments | Revenue collected from sale of entry tickets during the last two years (amount in crore) |               |
|--------|-------------------------|--|-------------------------------|--|---------------|
|        |                         |  |                               | 2020-21  | 2021-22       |
| 1.     | Andhra Pradesh          | 135                                      | 05                            | 0.24   | 0.44          |
| 2.     | Arunachal Pradesh       | 03                                       | 00                            | 0  | 0             |
| 3.     | Assam                   | 55                                       | 05                            | 0.26   | 0.38          |
| 4.     | Bihar                   | 70                                       | 05                            | 0.87   | 1.5           |
| 5.     | Chhattisgarh            | 46                                       | 01                            | 0.1  | 0.25          |
| 6.     | Daman & Diu (U. T.)     | 11                                       | 00                            | 0  | 0             |
| 7.     | Goa                     | 21                                       | 01                            | 0.88   | 1.49          |
| 8.     | Gujarat                 | 205                                      | 07                            | 0.88   | 2.64          |
| 9.     | Haryana                 | 91                                       | 02                            | 0.08   | 0.62          |
| 10.    | Himachal Pradesh        | 40                                       | 02                            | 0.3  | 0.24          |
| 11.    | Jammu & Kashmir (U. T.) | 56                                       | 03                            | 0.03   | 0.09          |
| 12.    | Jharkhand               | 13                                       | 00                            | 0  | 0             |
| 13.    | Karnataka               | 506                                      | 12                            | 3.59   | 6.05          |
| 14.    | Kerala                  | 29                                       | 03                            | 0.49   | 1.12          |
| 15.    | Ladakh (U. T.)          | 15                                       | 01                            | 0.0041   | 0.13          |
| 16.    | Madhya Pradesh          | 291                                      | 14                            | 2.06   | 4.37          |
| 17.    | Maharashtra             | 286                                      | 21                            | 3.57   | 8.77          |
| 18.    | Manipur                 | 01                                       | 00                            | 0  | 0             |
| 19.    | Meghalaya               | 08                                       | 00                            | 0  | 0             |
| 20.    | Mizoram                 | 01                                       | 00                            | 0  | 0             |
| 21.    | Nagaland                | 04                                       | 00                            | 0  | 0             |
| 22.    | N.C.T. Delhi            | 173                                      | 11                            | 4.31   | 14.78         |
| 23.    | Odisha                  | 80                                       | 05                            | 2.3  | 3.02          |
| 24.    | Puducherry (U. T.)      | 07                                       | 00                            | 0  | 0             |
| 25.    | Punjab                  | 33                                       | 00                            | 0  | 0             |
| 26.    | Rajasthan               | 163                                      | 06                            | 2.1  | 5.39          |
| 27.    | Sikkim                  | 03                                       | 00                            | 0  | 0             |
| 28.    | Telangana               | 08                                       | 03                            | 2.69   | 3.56          |
| 29.    | Tamil Nadu              | 412                                      | 11                            | 7.49   | 4.96          |
| 30.    | Tripura                 | 08                                       | 00                            | 0  | 0             |
| 31.    | Uttar Pradesh           | 743                                      | 21                            | 14.81  | 40.038        |
| 32.    | Uttarakhand             | 44                                       | 00                            | 0  | 0             |
| 33.    | West Bengal             | 135                                      | 04                            | 1.23   | 1.65          |
|        | <b>TOTAL</b>            | <b>3696</b>                              | <b>143</b>                    | <b>48.28</b>   | <b>101.49</b> |

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